

Annexure 3
 Name of Corporate debtor: E Commerce Magnum Solution Limited Date of Commencement of CIRP: 01-07-2024 List of Creditors as on: 07-08-2024
 List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received			Nature of claim	Details of claim admitted		Whether related party?	% voting share in COC	Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted		Amount covered by security interest	Amount covered by guarantee							
1	Omkara Assets Reconstruction Private Limited ("Omkara ARC")	15-07-2024	5,07,72,35,018	5,07,72,35,018	Secured Financial Creditor	5,07,72,35,018	5,07,72,35,018	No	100%	-	-	-	-	<p>By virtue of the security/ charge created in favour of Omkara ARC (through the assignment from the erstwhile lender) in the nature of personal guarantees, corporate guarantee given by Radius Infra Holdings Pvt Ltd, pledge of shares of the corporate debtor and the deed of mortgage, Omkara has been considered as a secured creditor as per Section 3 (30) read with Section 3 (31) of the IBC.</p> <p>Further in order to ascertain Omkara ARC's nature of the security in the secured asset assigned under the Assignment Agreement dated 15 May 2024, its priority and its value, the documents vide which security in the secured asset was created in favour of J.C. Flowers Asset Reconstruction Private Limited ("JCF") for loans given by JCF to Raghuleela Builders Pvt. Ltd. and Indo Global Soft Solutions Pvt. Ltd are sought and is awaited from Omkara ARC.</p>